

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of Respondent(s) :

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No. 290/00233/16

Hari Ram Chaudhary vs. UOI & Ors.

Date of Order :26.05.2016

Mr. S.S.Nirban, counsel for the applicant  
None present for respondents

The learned counsel appearing for the applicant submits that he is withdrawing the OA. He seeks liberty to file a fresh OA.

Accordingly, the OA is disposed of as withdrawn. The applicant is granted liberty to resort to appropriate proceedings, if so advised. No costs.

  
(Praveen Mahajan)  
Administrative Member

  
(U.Sarathchandran)  
Judicial Member

R/